

ated workmen without replacement after payment of full terminal benefit and implementation of Voluntary Retirement scheme after negotiations with the concerned plant level Trade Unions.

[*English*]

Rehabilitation of Sick Industrial units by BIFR

4875. DR. G.L. KANAUIA: Will the Minister of FINANCE be pleased to state:

(a) the units which have been rendered assistance by the Board for industrial and Financial Reconstruction as a part of rehabilitation package during each of the last three years; and

(b) the results achieved as a result thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) and (b). Board for Industrial and Financial Reconstruction (BIFR) has reported that the concessions/assistance for rehabilitation/revival of sick industrial companies are extended by banks, financial institutions, Central and State Governments etc. The BIFR brings together all the concerned agencies, determines the long term viability and accords approval for the company's proposals under section 17 (2) of Sick Industrial Companies (Special Provisions) Act, 1985 or sanctions a rehabilitation scheme under section 18 (4) of the Act. BIFR has reported that it approved/sanctioned 39, 81 and 129 cases in the years 1988, 1989 and 1990 respectively.

Enquiry against Big Companies and Industrial Houses having 100 percent Export Licences

4876. SHRI SRIKANTA JENA: Will the Minister of COMMERCE be pleased to state:

(a) whether the Government have conducted any enquiry against big companies and industrial houses who have been given licences for 100 percent export of their products but instead of exporting they are selling their products in the internal market on the plea that these are rejected items;

(b) if so, the details thereof; and

(c) the action taken or proposed to be taken by the Government against such companies/industrial houses?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): (a) to (c). The Industrial units set up under the 100% Export Oriented Scheme are allowed to sell their products in the domestic tariff area to the extent of 5% as rejects after paying all applicable duties. Government also allows higher percentage of rejects keeping in view the technical parameters of specific industries.

All such domestic sales are effected under the supervision and control of custom authorities.

[*Translation*]

Conditions of Delhi to Lucknow and Purnea to Patna stretches of National Highways

4877. DR. S.P. YADAV: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the stretches of National Highways from Delhi to Lucknow and Purnea to Patna are not in a traffic worthy condition; and

(b) if so, the steps taken by the Government to improve the condition of the aforesaid stretches?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) and (b). The sections of National highways from Delhi to Lucknow and Purnea to Patna are generally in traffic worthy condition. Some stretches were damaged during last monsoon which are being attended to. Maintenance and development of National Highway is a continuing activity and works of improvement are being undertaken from time to time subject to the resources available.

Retrenchment of Employees in MITCO

4878. SHRI MUMTAZ ANSARI: Will the Minister of COMMERCE be pleased to state:

(a) whether the employees are being retrenched in Mica Trading Corporation of India Limited (MITCO);

(b) if so, the number of employees retrenched so far, field-wise and the reasons therefor;

(c) whether the Union Government propose to rehabilitate these retrenched employees, elsewhere; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): (a) No regular employee of Mica Trading Corporation of India Limited (MITCO) has been retrenched.

(b) to (d). Do not arise.

[English]

Bank-Population ratio in Andhra Pradesh

4879. PROF. UMMAREDDY VENKATESWARLU: Will the Minister of FINANCE be pleased to state the bank-popu-

lation ratio in Andhra Pradesh, both in urban and rural areas as on November 30, 1991?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): Reserve Bank of India (RBI) has reported that the average population per bank office (APPBO) as on 30th June, 1991 (latest available) in the urban and rural areas of Andhra Pradesh was 6,000 and 13,000 respectively.

Revision of pay scales of U.D.C., L.D.C and Office Supdts. in Defence Ministry

4880. SHRI TEJ NARAYAN SINGH: Will the Minister of DEFENCE be pleased to state:

(a) whether the all India defence Employees clerical association has represented to the government for revision of pay scales of LDC, UDC and Office Supdt. to Rs. 1200/-, Rs. 1400/- and Rs. 1600/- repetitively w.e.f. 1.1.86;

(b) whether the Supreme court has also in its recent judgement directed the Government to revise the pay scale of these categories; and

(c) if so, the details thereof and the action taken by the Government in the matter?

THE MINISTER OF DEFENCE (SHRI SHARAD PAWER): (a) No such representation has been received in these cent past.

(b) No such direction has come to Government's notice.

(c) Does not arise.

Rental Compensation to the Residents of Village Gigrjal in Jammu

4881. SHRI V. S. VIJAYARAGHAVAN: Will the Minister DEFENCE be pleased to state: